

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:569
ANSWERED ON:24.11.2011
SOCIO ECONOMIC CENSUS
Kishor Shri Kamal

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the time by which the result of socio- economic census in the country is likely to be declared;
- (b) whether the Government is likely to change the policy regarding provision of foodgrains to the poor and other families in the rural and urban areas at concessional rates, on the basis of the above said census report;
- (c) if so, the details thereof;
- (d) whether the Government is likely to determine new standards for poverty line on the basis of this census; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN `ADITYA`)

- (a): Result of Socio Economic Census (SECC 2011) is likely to be available in mid 2012.
- (b) to (c): In a Joint Statement issued on 3rd October 2011 by Deputy Chairman, Planning Commission and Hon`ble Minister of Rural Development it is stated that the eligibility and entitlements of rural households in the country for various Programmes and schemes of Ministry of Rural Development will be determined after the Socio-Economic and Caste Census 2011 (SECC 2011) results are available and have been analyzed and it is also proposed to appoint an Expert Committee to ensure that methodology for determining eligibility and entitlements is consistent with the provisions of the Food Security Bill as it finally emerges.
- (d) & (e): The Planning Commission is the nodal agency for estimating poverty in the country, which is based on the methodology suggested by the experts in the field and the results obtained from the household consumption expenditure surveys carried out by the NSSO.